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Notifications of the Minister of External Affairs

THE MINISTER OF STATE IN THE M INISTRY OF EXTERNAL AFF/JIS (SHRI K. R. NARAYAN-AN): ftr, I beg to lay on the Table under section 35 of the Extradition **Act,** IV.12, a copy each (in English amd Hr ji) of the following Notifications < < the Ministry of External affairs

<r G. S. R No. 46(E) dated the 20th January, 1966 regarding inclusion of offences under the Anti-Hija< king Act, 1982 and the suppression of Unlawful Acts Against Safely of Civil Aviation Act, 1982, as extraditable offences specified undtr item 18 of the Second schedule to the Extradition Act, 1963.

(ii) G. S. R. No. 525(E), dated the 24th March, 1986, publishing a corrigendum to the English version of the Notification mentioned at (i) above.

[Placed in Library. See No. LT-23661/86 for (i) and (")]

MOTION FOR ELECTION TO THE COFFEE BOARD

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI BRAHM DUTT): Sir, I move:

"Tint in pursuance of clause fb) of subi-section (2) of section 4 of the t coffee Act, 1942, (7 of 1942) read with sub-rule (2) of rule 4 of the Coffee Rules, 1955, this House do pr oceed to elect, in such manner as thi Chairman may direct, one from among the members member of the House to be a member of the Coffee Board in the vacancy caused the retirement of Shri Ramabv krishnan from the membership of the Rajya Sabha with effect from the 29th 1986 " June. The auestion was put and the motion adopted

MOTION FOR ELECTION OF THE TOBACCO BOARD

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI BRAHM DUTT) Sir, I move:

"That in pursuance of clause (b) of sub-section (4) of section 4 of ihe Tobacco Board Act, 1975 (4 of 1975), read with rules 3 and 4 of the Tobacco Board Rules, 1976 this House do proceed to elect, in such Chairman may manner as the Member from among direct one the Members of the House to be a Member of the Tobacco Board in the vacancy caused by the retirement of Shri V. C. Kesava Rao from the membership of the Rajva Sabha with effect from the 2nd April, 1986."

The question was put and the motion was adopted.

(Mr. Deputy Chairman in the Chair).

REFERENCE TO THE ALLEGED AD3S SCARE CREATED BY DOORDARSHAN

SHRI SURESH KALMADI (Maharashtra): Sir, my speecial Mention relates to the AIDS scare created by Doordarshan day in and day out that the country is going to face a major disease and that all precautions must be taken to fight or prevent the AIDS disease. This is what Doordarshan is telling the people. In this country are there no other diseases which are affecting the people today?-typhoid, diarrhoea and so many other diseases But none of them is being focussed on Doordarshan except this fashionable disease of the West, the elittist disease of the West, which has no* come to India at all. There may be five to six cases of AIDS in India and Doordarshan ig focussing how to prevent that. It is a real pity an*